

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

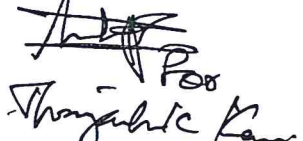
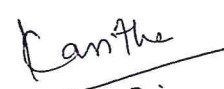
(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/41/2017
IN
PETITION NUMBER : TCP/205/ (IB)/2017
NAME OF THE PETITIONER(S) : BRASHER BOOT COMPANY LTD
NAME OF THE RESPONDENT(S) : FORWARD SHOES INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	Thiriyambak Kannan	R2 & R3	
2)	Senior Advocate - Mr. Aravind Pandian	Repetition Professional and its counsel	
3)	Kanitha Surana		

ORDER

RP in person present. Counsel for Applicant present. Counsel for R2 and R3 present. Counsel for Independent entities also present. Counsel for R2 and R3 prayed for time to file counter. Matter is posted for arguments. Put up on **20.12.2017 at 10.30 A.M.**

-sd-
MEMBER (JUDICIAL)

ghk